

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 140 of 2014**

**Dated : 13<sup>th</sup> November, 2014**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. & Ors. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Ms. Suparna Srivastava  
Shri S.R. Pandey R-1

**ORDER**

The Learned Counsel for the Appellant seeks time to file Affidavit for calculation of surcharge. Permitted the same.

Post this matter on **08/12/14** for hearing.

**( Justice Surendra Kumar )  
Judicial Member**

**( Rakesh Nath )  
Technical Member**

*sh/js*

